

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.24/9/AMR/2022		9 of IBC	Shree Yash Stainless Private Limited Vs. Andhra Ferro Alloys Limited

**ORDER**

Mr.Harsh Bhende, proxy counsel for the OC present. Mr.Kruthi K,  
Counsel for the CD present.

At request of the proxy counsel for the OC for hearing, list the matter on  
17.04.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN